

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 26.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.149 of 2017 in CP (IB)/97/7/HDB/2017
NAME OF THE COMPANY	Mack Soft Tech Private Limited
NAME OF THE PETITIONER(S)	Quinn Logistics India Pvt Ltd
NAME OF THE RESPONDENT(S)	Mack Soft Tech Private Limited
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MROAYANT MEHTA MK SWAPNIL GUPTA] House	Susophi Capitallow in	Supt.
MR MRAMU			1

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Venkaksama Falo	Advotacto (V)	Venneaterward alimblegal. vi	Noted
		219658352	ANJE
Pervinder		vog. oggassociate@gmail.a	- Du
	for Rospond	9811713724	W M

Heard Shri Jayant Mehta, Shri M.K.Swapnil Gupta and Shri M. Ramu, Learned Counsels for the Petitioner and Shri L. Venkateswara Rao, Learned Counsel for the IRP& Sh. Pervinder for Respondent.

At the request of the Learned Counsels, post the case on 9 10 2017 .

Member (T)

Member (J)